

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:195
ANSWERED ON:10.03.2015
DEMAND FOR STATEHOOD
Antony Shri Anto ;Mahendran Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received proposals/representations from Union Territories including Puducherry and the Government of the NCT of Delhi regarding grant of Statehood/full Statehood to them;
- (b) if so, the details thereof and the action taken by the Government in this regard; and
- (c) the time by which Statehood is likely to be granted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.195 FOR 10.03.2015

(a) to (c) : A proposal for grant of "Statehood" to Union Territory of Puducherry was received in the Ministry in the month of October, 2014. The proposal was con- sidered in the Ministry and it was decided not to agree to the proposal.

No proposal for grant of full Statehood to Delhi has been received in recent years.